[13 December, 1999]

RAJYA SABHA

S. No.Name of the PSU		Top Level Post
17.	National Film Dev. Corporation Ltd.	MD
18.	Uranium Corporation of India Ltd.	CMD
19.	Jessop & Co. Ltd.	MD
20.	Indian Petrochemicals Corpn. Ltd.	CMD
21.	Neyveli Lignite Corpn. Ltd.	CMD
22.	Spices Trading Corpn. Ltd.	MD
23.	Hindustan Copper Ltd.	CMD
24.	Konkan Railway Corpn. Ltd.	MD
25.	Indian Railway Finance Corpn. Ltd.	MD
26 .	NTC (South Maharashtra) Ltd.	CMD
27.	Jute Corporation of India Ltd.	CMD

Retirement age in PSUs

1157. SHRI GAYA SINGH: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether Government are contemplating to roll back the retirement age to 58 years from 60 years in case of public sector undertaking employees as appeared in the Economic Times dated 26th October, 1999, under the caption "Roll back continues, it's retiring age now" particularly in the case of officials involved in vigilance cases with misuse of officials position;

(b) whether any specific steps are being taken to reduce the expenditure over-runs, non-planned expenditure, foreign tours, renovations and other cost reduction measures in the PSUs; and

(c) if so, the details thereof and by when the scheme mentioned in (a) above will be introduced?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (DR. VALLABHBHAI KATHIRIA): (a) No, Sir.

(b) Yes, Sir. This is a continuing exercise which engages the attention of the Boards of the PSUs and the Government. Besides, the progress of major projects is monitored by the Ministry of Statistics and Programme Implementation.

(c) Does not arise.